NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

V/s.
M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 AJAY ANTARKAR PCS for Junglithm

Petitioner

2. Deepate D. Advocate Advocate
Advocate
For Respondents

Signature

23/21/11

<u>ORDER</u> <u>C.P No. 67/397-398/CLB/MB/MAH/2013</u>

- 1. Learned Representatives of both the sides are present.
- 2. Let this matter now be listed for final hearing because the pleadings are complete.
- 3. The Learned Representatives can file the gist of their Arguments on or before the final date of hearing now fixed for 23rd February, 2017.

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL).

Dated: 23.01.2017.